

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 153 of 2013**

**Dated : 5<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Counsel for the Respondent(s): Ms. Deepa Chawan  
Mr. H.S. Jaggi for R. 2 & 3  
Mr. K.S. Dhingra for R.1

**ORDER**

The learned counsel for the Central Commission has already filed his reply.

Reply is being filed today by the learned counsel for the Respondent Nos. 2 & 3 after serving copy on the other side.

Post the matter for hearing on **17.01.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)**  
**Technical Member**  
ts/vs

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**